

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3748
ANSWERED ON:10.09.2007
MUSTARD OIL
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the production and consumption of mustard oil in the country during each of the last three years and thereafter till date, State-wise and year-wise;
- (b) whether the production as well as the demand of mustard oil has increased in the country during the said period;
- (c) if so, whether the country imports mustard oil to meet the shortfall; and
- (d) if so, the details thereof and the steps taken by the Government to meet the demand of mustard oil in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b) & (c): The details regarding estimated production, import and consumption of mustard oil registered in the country during the last three years and the current year are as under:-

(in lakh tonnes)

Oil Year	Domestic Production of Mustard Oil	Import of Mustard Oil	Consumption/Demand# of Mustard Oil
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2003-2004	19.50	0.00024	19.21
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2004-2005	23.54	0.00019	25.90
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2005-2006	25.21	0.00103	25.21
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2006-2007	22.00	0.00013##	22.00
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Consumption /Demand of Mustard oil has been estimated on the basis of domestic production plus imports.

Upto February, 2007

Precise figures about State-wise production and consumption data not available.

(d): Some of the steps taken to meet the demand of edible oils including mustard oil in the country are as under:-

(i) Import of oilseeds/edible oils except copra/coconut oil has been allowed on Open General Licence (OGL).

(ii) Implementation of Centrally Sponsored Integrated Scheme for Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) in certain States, financial assistance for Oil Palm Development, assistance provided for purchase of breeder seed, production of foundation seed, production and distribution of certified seed, Integrated Pest Management, etc.

(iii) Enhanced incentives to the farmers through fixation of Minimum Support Price (MSP) of major oilseeds.

(iv) Crude and refined edible grade vegetable oils have been exempted from 4% SAD w.e.f. 1.3.2007.

(v) In order to harmonize the interests of farmers, processors and consumers, the import duty structure on edible oils is reviewed from

time to time.